

own, the report will be placed on the Table of the House.

Shri Ram Krishan: May I know whether the views of State Governments and High Courts have been ascertained in this matter?

Shri A. K. Sen: I think that question too was answered many many times on the floor of the House. The Law Commission had sent questionnaires not only to the State Governments but, I think, to all representative institutions like Bar Associations, Vakils' Associations.

Mr. Speaker: He wants to know about the report—that is the question stage—whether the report has been sent for their opinion before the Central Government considers that matter.

Shri A. K. Sen: I do not think the Central Government has sent the report to any of the State Governments yet. But, we intend to place the report before....

Shri Tangamani: On a point of order, Sir, ..

Shri A. K. Sen: I have not yet finished .. before the next Law Ministers' Conference as soon as it meets.

Mr. Speaker: What is the point of order?

Shri Tangamani: The same point was raised on the 19th of November and we were told in this House that this report will be circulated to all the State Governments. Now, the hon. Minister says that it will be considered only at the State Law Ministers' conference. What I would like to know. . .

Mr. Speaker: What is the point of order? The State Governments are represented by their Law Ministers. Who are the Law Ministers other than the State Governments? Circulation to the State Government is not to the Agriculture Minister in the State, but to the Law Minister. There is no point of order.

Shri D. C. Sharma: The hon. Minister said that the report is in eight volumes. May I know at what rate each one of these volumes is being examined?

Shri A. K. Sen: That mathematical feat is not possible for me to achieve here.

Shri Bangshi Thakur: In view of the fact that cases are pending in the Tripura courts for 3, 4, 5, 6 years and so on, may I know whether the Government propose to introduce summary trial system in the Tripura courts?

Mr. Speaker: Suggestion

Shri A. K. Sen: There are procedures fixed for the trial of every conceivable case in this country. We do not recognise that the procedure is basically unsound or defective. The question is to apply that procedure with as much speed as is consistent with the requirements of justice. That is exactly the function of the report of the Law Commission and that is under consideration.

Shri Tridib Kumar Chaudhuri: Out of these 8 volumes there must be some volume or some part dealing with recommendations. May we have a summary of those recommendations, the general lines of the recommendations?

Shri A. K. Sen: The hon. Member is well known for his patience.

१९६१ की जनगणना

+
 श्री रक्त दत्त
 श्री एक न ब र शात्री
 *३२३. श्री सूपकार :
 श्री अरविन्द घोषाल :
 श्री हेमराज
 श्री एन० आर० मुनिसाप्ती :

क्या गृह-कार्य मंत्री १८ दिसम्बर, १९५८ के अताराकित प्रश्न सख्या २०२४ के उत्तर के सबध में यह बताने की कृपा करेंगे कि ।

(क) १९६१ की जनगणना की तैयारी के सबध में इस बीच क्या कार्यवाही की गई है ; और

(ख) १९६१ की जनगणना किन आवश्यक बातों में १९५१ की जनगणना से भिन्न होगी ?

गृह-कार्य उपमंत्री (श्रीमती धाल्वा) :
(क) उम्मीद है कि १४ राज्यों के जनगणना सुपरिटेण्डेंट मार्च १९५९ में काम शुरू कर देंगे। जनगणना की प्रश्नावलि (Questionnaire) का ड्राफ्ट और सब-धत शिड्यूल पूर्व जाच के लिये स्टेट स्टैटिस्टिकल केन्द्रों और दूसरी एक्सपर्ट मस्दाओं को भेज दिये गये हैं।

(ख) पिछली जनगणनाओं में समानता और उनका एक सिलसिले में जारी रखने के लिये हर एक नई जनगणना में थोड़ी सी खास तबदीली की जाती है। आने वाली जनगणना में लोगों के देहात में शहर में आकर बसने, उनके काम धर्म और उद्योग तथा घरेलू व्यवसाय और खेती पर जीवन बिताने के बारे में और सूचना मांगी जायेगी।

An hon. Member. In English also

The Deputy Minister of Home Affairs (Shrimati Alva). (a) The Superintendents of the Census Operations of the 14 States are expected to start work in March, 1959. The draft census questionnaire and relevant schedules have been sent to the State Statistical Bureaus, and other specialised agencies for pre-test

(b) In order to maintain continuity and comparability with past censuses, few radical changes are ever made in any census. In the forthcoming census, however, additional information will be sought on rural-urban migration, occupations and industries and on the subsistence characteristics of household industries and cultivation

श्री भक्त दशॉन माननीय उप मंत्रिणी जी के उत्तर से यह अनुमान लगता है कि अभी तक सरकार यह तै नहीं कर पायी है कि सन् १९६१ की जनगणना किन नये

भाषारों पर की जायेगी। मैं जानना चाहता हूँ कि इस सब-ध में कब तक अन्तिम निर्णय किया जा सकेगा ?

Shrimati Alva: I have given this in my answer that I read out that economic tables will be shown—rural and urban will be given in details

श्री भक्त दशॉन राजभाषा आयोग, आफिशियल लैंग्वेज कमीशन, ने अपनी रिपोर्ट के तीसरे परिच्छेद के छठे पैरा में ये शब्द लिखे थे

“It is suggested for the consideration of Census authorities that a question indicative of linguistic ability in the Hindi language on the part of speakers of non-Hindi mother tongues all over the country may be instituted at the next and subsequent censuses”

मैं जानना चाहता हूँ कि इस सब-ध में जो अगली बार निर्णय किया जायेगा क्या उस प्रश्नावली में इसे भी सम्मिलित किया जायेगा ?

Shrimati Alva: After the States Re-organisation, this has been considered—the linguistic approach to the census data

श्री भक्त दशॉन श्रीमन् मेरे प्रश्न का ठीक उत्तर नहीं दिया गया। राजभाषा आयोग ने यह सिफारिश की थी। यह कहा जाता है कि देश के केवल ४० प्रतिशत लोग ऐसे हैं जिनकी हिन्दी मातृभाषा है, लेकिन बहुत से लोग ऐसे हैं जिनकी मातृभाषा हिन्दी न हो। हुये भी जो हिन्दी को समझ सकते हैं। क्या नई जनगणना में यह जानने का प्रयास किया जायेगा कि कितने और भाषाओं के जानने वाले लोग हिन्दी को समझ सकते हैं।

Shrimati Alva At present there is no such suggestion

Mr. Speaker: It is a fluid matter, how many people know. One can

easily say how many have Hindi as mother tongue, how many understand Hindi. Some people may know that. That is also the starting of Hindi.

Shri N. R. Munisamy: May I know whether any pre-testing survey is to be conducted to find out the real difficulties in collecting data by the enumerators?

Shrimati Alva: All the difficulties are before the Census Commissioner, and all these regions should be covered also.

Shri C. R. Pattabhi Raman: Is any economic data collected about the indebtedness of families in coping with rising prices?

Shrimati Alva: I think that will also come in when we consider the rural and urban populations on economic basis.

Shri Dasappa: The Constitution refers to Scheduled Castes and Scheduled Tribes and other backward classes. May I know whether the census is going to enumerate them also?

Shrimati Alva: Yes, Sir. Scheduled Castes and Scheduled Tribes will remain.

Shri Dasappa: What about other backward classes?

Shrimati Alva: Other backward classes, it is very difficult. Who is backward is not yet defined.

Shri Dasappa: May I know how the census is going to meet what the Constitution enjoins on the Government?

Shrimati Alva: We do not want to enumerate backwardness because backwardness is too wide a term. How will you come to any decision on backwardness, what kind of backwardness?

Shri Supakar: May I know if there is any attempt to be made in the 1961 Census statistics about the impact of

the First Plan and the Second Plan on the economic and social conditions of the people?

Shrimati Alva: It is a very long question. May I have it again?

Shri Supakar: May I know if the 1961 census statistics will have any record of the impact of the First and Second Five Year Plans on the social and economic conditions of the people?

Shrimati Alva: When we talk of economic tables, we are talking of the impact of the economic conditions.

श्री प्रकाशचौर काल्पनी मैं जानना चाहता हूँ कि जनगणना में हिन्दुओं में जो मत-भेद किया जाता है कि इतने सिख हैं और इतने जैन हैं, इससे सरकार का क्या अभिप्राय है।

Shrimati Alva: That will go in the religions column.

Shri Jadhav: May I know whether it is a fact that in the census of 1951, the work done by the housewives was termed as unproductive? May I know whether there will be a change in this term?

Shrimati Alva: I do not know. Is he talking of housewives?

Shri Jadhav: Yes.

Mr. Speaker: He says work done by housewives is noted as unproductive, but how is it unproductive? (laughter) I am sorry. I am only reproducing the question of the hon. Member. Very well. Shri Vajpayee.

Shri Vajpayee: In view of the fact that ours is a secular State, may I know why different religions and castes are to be enumerated?

Shrimati Alva: Religions have to be enumerated and also scheduled castes and scheduled tribes.

Shri Subbiah Ambalam: The hon. Minister just now replied that it is very difficult to enumerate backward classes because it is so wide. May I

inform the hon Minister that in every State there is a list indicating the backward classes?

Shrimati Alva: Backward classes do not fall into the scheduled list and it is really not our intention to create another column of backward classes as such.

उमरेड तहसील की खनिज सम्पत्ति

*३२४. श्री सरजू पाण्डे क्या इस्पात, खान और ईंधन मंत्री २४ नवम्बर, १९५८ के ताराकित प्रश्न सख्या २०० के उत्तर के सबब से यह बताने की कृपा करेंगे कि

(क) क्या भारत के भूतत्वीय सर्वेक्षण ने उमरेड तहसील की खनिज सम्पत्ति के प्रयोग के लिये विस्तृत सर्वेक्षण पूरा कर लिया है, और

(ख) यदि हा तो मोटे तौर पर उस का व्योरा क्या है ?

इस्पात, खान और ईंधन मंत्री के सभा-सचिव (श्री गजेन्द्र प्रसाद सिन्हा) (क) जी, नहीं। इस क्षेत्र में विस्तृत भूगर्भीय मानचित्रण (Detailed Geological Mapping) का काम अभी भारतीय भूगर्भीय सर्वेक्षण विभाग द्वारा किया जा रहा है।

(ख) अनुसंधान के परिणाम इसके पूरा हो जाने के बाद ही उपलब्ध होंगे।

An hon. Member. In English also

Shri Gajendra Prasad Sinha. (a) No, Sir Detailed geological mapping is currently being carried out by the Geological Survey of India in the area

(b) The results of the investigation will become available after it is completed

श्री सरजू पाण्डे. क्या माननीय मंत्री जी बतायेंगे कि इस से इतनी देर का कारण क्या है ?

श्री गजेन्द्र प्रसाद सिन्हा. चूँकि खान-बीन ज्यादा करनी पडती है, इसलिये देर तो होती ही है।

Shri S. M. Banerjee: May I know when the work started and when it is likely to be completed? Also, what is the area of the testing?

Shri Gajendra Prasad Sinha. It is very difficult to indicate by which time the investigation will be completed

Shri S. M. Banerjee: What about the area?

Shri Gajendra Prasad Sinha I would like to have notice about the total area in mileage that is to be investigated

Shri Tangamani: In view of the fact that there was an indication that coal was likely to occur in this particular area forming this coal belt, may I know whether the survey will be expedited?

Shri Gajendra Prasad Sinha. The survey is being expedited, there is no doubt about it

Mr. Speaker. These questions only take away our time. We cannot reach other important questions. What is the use of it?

Sports Stadium in Calcutta

+
*326. { **Shri H. N. Mukerjee:**
Shri Muhammed Elias:
Shri Sadhan Gupta:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No 1535 on the 24th September, 1958, and state what progress, if any, has taken place in regard to the sanction of a grant to the Calcutta Improvement Trust for construction of a sports stadium in Calcutta?

The Minister of Education (Dr K L Shrimali): The matter will be placed before the All India Council of Sports for consideration as soon as it is re-constituted